

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) to (d). A High Level Experts Committee has been set up for the North-Eastern Region in pursuance of Prime Minister's announcement on New Initiatives for the North-Eastern Region. The Committee under the Chairmanship of Secretary, Department of Small Scale Industries, Agro & Rural Industry will examine all aspects of the problem pertaining to the educated unemployed in the North-Eastern Region and suggest specific steps to promote employment among the educated unemployed.

In addition, a High Level Commission under the Chairmanship of Member, Planning Commission, has already been set up to examine the backlog in respect of Basic Minimum Services and the gaps in infrastructure sectors for development of States in the North-Eastern Region.

Master Plan

2872. SHRI JANG BAHADUR SINGH PATEL : Will the PRIME MINISTER be pleased to state :

(a) whether the attention of the Government has been drawn to the news-item captioned "GNA allots land sans master plan approval" appearing in the 'Hindustan Times' dated July 26, 1996;

(b) if so, the facts thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Yes, Sir.

(b) and (c). The information is being collected from the Government of Uttar Pradesh and the same will be laid on the Table of the Sabha.

[Translation]

Small Power Projects

2873. SHRI JAI PRAKASH AGARWAL : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to set up small power projects in the National Capital Territory of Delhi;

(b) if so, the details thereof;

(c) whether the Government have provided financial assistance to the Delhi Government for the development of small power projects during the last three years;

(d) if so, the details thereof year-wise; and

(e) the progress made so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) to (c). No, Sir.

(d) and (e). Does not arise.

[English]

Heavy Water

2874. SHRI SOUMYA RANJAN : Will the PRIME MINISTER be pleased to state :

(a) whether the production of heavy water plants of the country falls short of the target;

(b) if so, the reasons therefor;

(c) the details of actual production and installed capacity of each plant; and

(d) the steps proposed to be taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) No, Sir.

(b) Does not arise.

(c) Heavy Water being a strategic material, it is not in the national interest to disclose the figures of actual production. The plantwise installed capacities are as follows :-

Heavy Water Plant	Installed Annual Capacity (MT)
Nangal	8
Baroda	45
Tuticorin	49
Thal	78
Hazira	80
Talcher	62.5*
Kota	80
Manuguru	185

* Not in operation at present.

Continuous efforts are made to maintain the levels of production in the operational plants which are considered satisfactory.

[Translation]

Remunerative Prices to Farmers

2875. SHRI JAGDAMBI PRASAD YADAV : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether the farmers can get remunerative prices

of their products only when a special scheme for food processing industry is made in each village any other arrangements are made:

(b) whether Government propose to make programmes for training, loans and supply of equipments to the farmers;

(c) whether the multinational companies are making huge profits by entering in this field and processing maize and potatoes;

(d) whether village artisans have already become jobless as there is no scope for village industries;

(e) whether the Government propose to make a scheme to rehabilitate them through food processing industries;

(f) if so, by when; and

(g) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) to (g). With a view to encourage investment in food processing industries and to promote domestic/NRI/Foreign investment, Government have liberalised the policies and have delicensed all food processing industries except brewing and distillation of alcoholic beverages and those items reserved for Small Scale Sector. Since liberalisation till October, 1996, 3831 Industrial Entrepreneurs Memoranda envisaging an investment of Rs. 45,407 crores for setting up food processing industries in the country have been filed. Out of these, 507 Industrial Entrepreneur Memoranda involving an investment of Rs. 6,596 crores have already been implemented. In addition, 815 approvals involving total project cost of Rs. 11,418 crores for setting up 100% Export Oriented Units/Foreign Collaboration/Joint Venture etc. in the Food Processing sector have been granted during the period till March, 1996. Out of these, 155 projects involving total project cost of Rs. 3,298 crores have started commercial production till July, 1996.

Food processing industries have a high employment generating potential with comparatively lesser investment.

In addition, this Ministry is also operating certain Plan Schemes under which financial assistance is provided to State Government Organisations/Assisted/Joint Sector Companies/Voluntary Organisations/Cooperatives etc. for setting up/upgrading of food processing facilities.

Information is not centrally maintained regarding the profits made by the food processing units including the multinational companies.

[English]

Scientists in Atomic Field

2876. SHRI MUKHTAR ANIS : Will the PRIME MINISTER be pleased to state :

(a) the brief particulars of research nuclear reactors now in operation/under installation, as distinct from power reactors, with their fields of research;

(b) whether all are under IAEA control;

(c) the names of countries with which we have agreements of cooperation in the field of Atomic Energy; and

(d) the number of Indian Scientists working in these centre, country-wise?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) India has four research reactors in operation but none under installation. The brief particulars of these reactors and their fields of research are as under :

S.No.	Reactor & location	Maximum Power level	Areas of Research
1.	APSARA, Trombay	1 Mega Watt (MW)	1. Isotope production 2. Nuclear and Solid State Physics research involving neutrons. 3. Analytical applications
2.	CIRUS, Trombay	40 MW	1. Isotope production 2. Nuclear and Solid State Physics research involving neutrons 3. Analytical applications
3.	DHRUVA, Trombay	100 MW	1. Isotope production 2. Nuclear and Solid State Physics research involving neutrons 3. Analytical applications
4.	KAMINI, Kalpakkam	30 Kilo Watt	1. Neutron Radiography for inspection of spent fuel from Fast Breeder Test Reactor 2. Analytical applications